

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 228 of 2014 & IA 448 of 2014

**Dated : 1<sup>st</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Silvassa Industries Association & Ors. ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Retesh K. Chowdhary  
Mr. Rohit Rao N.

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. K.R. Sasiprabhu  
Mr. Gaurav Mitra  
Mr. Vishnu Sharma

Mr. Sakesh Kumar for Objector

**ORDER**

IA-448 of 2014 for impleadment is allowed. The learned counsel for the Respondent No.1 and 4 undertake to file their respective reply in the matter by 2.1.2015.

Post the matter on 19<sup>th</sup> January, 2015.

In the meantime, rejoinder, if any may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

vt/jps